

### Sewage Plants

6790. SHRI RAMESHWAR PATIDAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government propose to set up sewage plants in all industrial settlements of Delhi for pollution control;

(b) whether a trial project is being implemented in this connection with the help of the Delhi Municipal Corporation;

(c) if so, the details thereof; and

(d) if so, the amount earmarked in the Eighth Plan for this project?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) The Government has not proposal to set up sewage plants in all the industrial settlements in Delhi. However, the industries have to treat their effluents to comply with the prescribed standards.

(b) and (c). The Central Pollution Control Board has sanctioned a project for carrying out a study with the help of Delhi Municipal Corporation for treatment of waste water through pisciculture and production of duckweed.

(d) A sum of Rs. 13,60,100/- has been earmarked for this project in the Eighth Five Year Plan period.

[English]

### Working Women Hostels

6791. SHRIMATI KRISHNENDRA KAUR (DEEPA):  
SHRI RAM TAHAL CHOUDHARY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the targeted number of Working Women Hostels was not sanctioned during 1994-95;

(b) if so, the reasons therefor, the targets fixed and the achievements made during the said period; and

(c) the efforts made by the Government to meet the requirement of such hostels?

THE MINISTER OF STATE OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI) : (a) and (b). No, Sir. The targets were fully achieved. 53 additional hostels were sanctioned during 1994-95 for 4594 working women against a target of 50 hostels for 2500 working women.

(c) Till the end of the Seventh Five Year Plan, 627 hostels had been sanctioned with a capacity of 40662 working women, under the Scheme of Assistance for

Construction/Expansion of Hostel Building for Working Women with Day Care Centre for Children. An outlay of Rs. 35 crores has been provided for the Scheme in the Eighth Five-Year Plan (1992-97), in order to create additional hostel accommodation for 12,500 working women. 113 hostels for 8845 working women have been sanctioned upto 31.3.1995 in the Eighth Five-Year Plan, making a total of 740 hostels sanctioned so far for 49507 working women. The State Governments and Union Territory Administrations have been advised to encourage and assist Non-Governmental Organisations in taking up the programme.

### Gauge Conversion

6792. SHRI M.R. KADAMBUR JANARTHANAN :  
SHRI P. KUMARASAMY :

Will the Minister of RAILWAYS be pleased to state:

(a) the names of sections of Metre Gauge Railway Lines in Tamil Nadu converted into Broad Lines during 1993-94 and 1994-95;

(b) whether the Government have identified some more sections for Gauge conversion during 1995-96 and 1996-97;

(c) if so, the details thereof;

(d) the amount allocated for the purpose;

(e) whether Tamil Nadu has got largest percentage of Metre Gauge Tracks in the whole country; and

(f) if so, the steps taken by the Railways to increase allocation of funds for Gauge conversion?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) The Metre Gauge railway lines in Tamil Nadu converted to Broad Gauge is as under :

1993-94	Madras Beach-Tambaram
1994-95	Nil

(b) to (d). Gauge Conversion work is in progress on Tambaram-Tiruchchirappalli (313 kms.), Dindigul-Tiruchchirappalli (93 kms.) and Tiruchchirappalli-Nagore-Karaikal (200 kms.) lines. During 95-96 an allocation of Rs. 37.00 crs., Rs. 16.00 crs. and 2 crores respectively have been provided for these projects.

(e) No, Sir.

(f) Funds and materials are being provided to the Railways as per the requirements.

### Taxes on Foodgrains

6793. SHRIMATI DIPIKA H. TOPIWALA : Will the Minister of FOOD be pleased to state :

(a) whether the Government have any proposal to reduce the taxes on foodgrains;

(b) if so, whether the matter has been taken up with the Ministry of Finance; and

(c) if so, the reaction of the Government and outcome thereto?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c). No tax on foodgrains has been imposed by Central Government. However, some State Governments have imposed taxes and levies on foodgrains procured for Central Pool to the extent of even 10%. State Governments of Punjab, Haryana, Rajasthan, Orissa and Union Territory of Chandigarh Administration were requested to restrict the total tax element within 5% of the support prices of foodgrains. While the Government of Haryana has expressed inability to reduce the taxes and levies on foodgrains, the Union Territory of Chandigarh has reduced the tax percentage to 7% by lowering the market fee from 2% to 1%. Punjab, Rajasthan and Orissa have not reduced the level of taxes so far.

The matter has not been taken up with the Finance Ministry so far.

#### Passenger Facilities

6794. SHRI BIR SINGH MAHATO : Will the Minister of RAILWAYS be pleased to state :

(a) the names of the stations in Adra Division of S.E. Railways at which the facilities of waiting room, restaurant, drinking water and toilets are not available; and

(b) the time by which the action is proposed to be taken to provide such facilities at these stations?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

[Translation]

#### Train between Varanasi and New Delhi

6795. SHRI RAM PUJAN PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether passengers have to abandon their journey between Varanasi and Delhi/New Delhi via Allahabad due to non-availability of reservation from these stations;

(b) if so, whether the Government propose to introduce a new train from Varanasi to New Delhi via Allahabad in view of the larger public interest; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). 2381/2382 Poorva Express is available for journey between Varanasi and Delhi/New Delhi via Allahabad thrice a week. However, it is

proposed to introduce a new express train between New Delhi and Varanasi/Muzaffarpur via Allahabad during 1995-96.

[English]

#### Allocation of Levy Sugar

6796. SHRI SHARAD DIGHE :

SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of FOOD be pleased to state :

(a) the quantity of levy sugar made available to States for Public Distribution System during the last three years;

(b) the quantity of levy sugar allotted to various State Governments during this period, Year-wise, State-wise;

(c) whether there is complaint from the Government of Maharashtra for non-receipt of full allotment of levy sugar during this period;

(d) if so, the measures taken by the Government to supply the balance quota to the Maharashtra State; and

(e) the time by which the position of sugar on the fair price shops is likely to be improved?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Under the present policy of partial control, monthly allocations of levy sugar to most of the States/UTs are being made on the basis of uniform norms of ensuring minimum 425 grams per capita monthly availability for the projected population as on 1.10.1986. These norms are effective from 1.2.1987. However, some States/UTs are being allowed allocations at higher scales in view of the special circumstances prevailing there. Accordingly, about 3.35 lakh tonnes of sugar is being allocated as levy for distribution under the Public Distribution System for the entire country. In addition to the above Government releases about one lakh tonnes per annum as festival quota which is allocated to the States/UTs in proportion to their monthly levy allocations. An adhoc increase of 5% in the monthly levy quota of all States/UTs allowed since August, 1991 keeping in view the higher availability of sugar at that time, has been withdrawn with effect from the levy sugar allocation of April, 1994 in view of the decline in the production of sugar during the last two consecutive sugar seasons, i.e. 1992-93 and 1993-94.

A Statement showing the States-wise monthly quota of levy sugar and yearly festival quota being allocated during the last three years on the aforesaid basis is given in the Statement attached.

(c) and (d). The Government of Maharashtra during June, 1994 had reported that they could not lift levy sugar to the tune of 15,393.9 M.T. from January upto May, 1994 within the specified validity period. It was, however, decided that a quantity of 3,500 M.T. be